

ANNEXURE 6

Name of the corporate debtor: M/S. SHREE RANGHAN ISPAT PRIVATE LIMITED Date of commencement of CIRP 26-09-2022; List of creditors as on:12-11-2022

List of operational creditors (Employees)
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of	Amount	Amount of	Nature of	Whether	% of voting					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

One Recd
FOR M/S. SHREE RANGHAM ISPAT PRIVATE LIMITED.
KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION
PROFESSIONAL, IBBI/PA-001/IP-P00967/2017-2018/11588 AFA
VALID UPTO 25-11-2022

Kalvakolanu Murali Krishna Prasad
M.Com., MBA IP (IIPPI)
INSOLVENCY PROFESSIONAL
IBBI Regn. No: IBBI/PA-001/IP-P00967
/2017-2018/11588